

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 134/MP/2021

- Subject** : Petition under Section 61, Section 63 and Section 79 of the Electricity Act, 2003 read with statutory framework and Article 11 and Article 12 of the Transmission Service Agreement dated 27.12.2016 executed between NER-II Transmission Limited and its Long-Term Transmission Customers for inter alia claiming compensation due to Changes in Law and seeking an extension to the scheduled commissioning date of the relevant elements of the Project on account of Force Majeure events.
- Petitioner** : NER-II Transmission Limited (NER-II TL)
- Respondents** : Assam Electricity Grid Corporation Limited and 8 Ors
- Parties Present** : Shri Deep Rao Palpu, Advocate, NER-II TL
Shri Arjun Agarwal, Advocate, NER-II TL
Ms. Anita Gupta, Advocate NER-II TL
Ms. Swapna Seshadri, Advocate, PGCIL
Shri Uttkarsh Singh, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri S.S Raju, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Mohd. Mohseen, PGCIL
Shri Prasant Kumar, PGCIL
Shri Ranjit Singh Rajput, CTUIL
Shri Kavya Bhardwaj, CTUIL
Ms. Anisha Chopra, NER-II TL

Petition No. 41/TT/2022

- Subject** : Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset I- 420 kV, 1 X 80MVAR, 3- Ph Bus Reactor in existing GIS bays at 400/220 kV Misa GIS Sub-station (Extn.), Asset II- 2 nos. 132 kV line bays 5 at Biswanath Chariyali Sub-station (for termination of Biswanath Chariyali Itanagar (Arunachal Pradesh) 132 kV D/C (Zebra Conductor) line- line under TBCB) and Asset III- 2 nos. 400 kV (GIS) bays at Silchar and 2 nos. 400 kV (GIS) bays along with 2x80 MVAR Switchable Line Reactors at Misa for 400 kV D/C (Quad) Silchar Misa Tr. line (Line under TBCB scope)



under Project "POWERGRID works associated with North Eastern Region Strengthening Scheme-II, Part-B (NERSS-II-B)"

Petitioner : Power Grid Corporation of India Limited. (PGCIL)

Respondents : Assam Electricity Grid Corporation Ltd & Ors.

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Uttkarsh Singh, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Deep Rao Palpu, Advocate, NER-II TL
Shri Arjun Agarwal, Advocate, NER-II TL
Shri Anita Gupta, NER-II TL
Ms. Anisha Chopra NER-II TL
Shri S.S. Raju PGCIL
Shri Zafrul Hasan, PGCIL

Petition No. 167/TT/2022

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for transmission assets under Project "POWERGRID works associated with North Eastern Region Strengthening Scheme-V.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Assam Electricity Grid Corporation Ltd & Ors.

Date of Hearing : 21.3.2023

Coram : Shri Jisnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Uttkarsh Singh, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Deep Rao Palpu, Advocate, NER-II TL
Shri Arjun Agarwal, Advocate, NER-II TL
Shri Anita Gupta, NER-II TL
Ms. Anisha Chopra NER-II TL
Shri S.S Raju PGCIL
Shri Zafrul Hasan, PGCIL



Record of Proceedings

The learned counsel for the PGCIL sought time to file written submissions/note in Petition No. 134/MP/2021 and also requested the Commission to list the instant petitions after the admission matters on the next date of hearing as it is a part-heard matter.

2. The Commission directed the Petitioner in Petition No. 134/MP/2021 to submit the details of power flow (block wise) through each of the elements for the period February 2021 to July 2021 on affidavit by 31.3.2023, with an advance copy to the Respondents.

3. Due to paucity of time, the petitions could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

4. The matters shall be listed for hearing for on 13.4.2023.

By order of the Commission

Sd/-
(V. Sreenivas)
Joint Chief (Law)

